

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 28 of 2011 and IA No. 43 of 2011

Dated: 7th July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

**Tarini Infrastructure Limited Appellant(s)
Vs.
Gujarat Electricity Transmission Co.Ltd. & Ors... Respondent(s)**

Counsel for the Appellant (s) : Ms. Surbhi Sharma

Counsel for the Respondent (s) : Ms. Swapna Seshadri
Ms. Ranjitha for R-1

ORDER

Learned Counsel for the Appellant seeks some time to file rejoinder. She is permitted to do so on or before 20.7.2011.

Post the matter for hearing on 21.07.2011.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK

